

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 76  
ANSWRED ON 03/02/2025**

**COMPLETION OF CONSTRUCTION OF FLATS BY DDA**

**76. SHRI RAMJI LAL SUMAN**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the time by when the construction of flats at places like Loknayakpuram, Narela, Siraspur was completed by Delhi Development Authority (DDA) and by when those flats were included in housing scheme for the first time;
- (b) number of times the attempts were made to sell these flats and schemes in which they have been included;
- (c) whether these flats are now being sold at a discount of 25 per cent;
- (d) reasons due to which the flats at the above mentioned places were not sold on time; and
- (e) whether there are defects in the construction of these flats and there are problems of inaccessibility to their location, their small size or difficulties in connectivity?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

(a) to (e): The details of the constructed flats, including the year of construction and the schemes under which they were offered including the no. of attempts to sale them are provided in **Annexure**. After construction, the flats undergo the necessary statutory approvals before being offered in the housing scheme.

Most of the offered inventory has been sold in different housing schemes depending on demand & supply dynamics. In these housing pockets the inventory constructed are of quality and without any defects. Further, these inventories have no issues of small size as they mostly belong to the affordable housing segment. To promote “affordable housing for all” some of these left out flats in these locations are being offered at a discount of 25% in the ongoing DDA Sabka Ghar Awaas Yojana 2025 and DDA Shramik Awaas Yojana 2025. Demand for these housing pockets have seen an upsurge tick in the last two years with various social and physical infrastructure in place including the construction of Urban Extension Road-I & II as well as the approval for the extension of phase IV of DMRC in Rithala - Narela -Nathupur (Kundli) corridor project. More than 8,000 flats in these three locations have been sold out in the last two years.

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**ANNEXURE**

**Annexure referred to in Reply to part (a) to (e) of Rajya Sabha Unstarred Question NO. 76 for answer on 03.02.2025 regarding completion of construction of flats by DDA.**

<b>Detail of flats location</b>	<b>Year in which construction of these flats were completed</b>	<b>Year in which flats included in the Housing Scheme for first time.</b>	<b>Schemes in which inventories were offered</b>
a. Siraspur	2015-16	DDA Housing Scheme 2014	Housing Scheme 2014, Housing Scheme 2017, ONHS 2019, Special Housing Scheme 2021, FCFS 2022, Diwali Special Housing Scheme 2023, SastaGhar Housing Scheme 2024, SabkaGharAwaasYojana 2025.
b. Loknayakpuram (pkt.A,B1,B2, C & D)	2005-06	2006-07 (NPRS and Ambedkar Awaas Yojana)	Housing Scheme 2008, Housing Scheme 2010, Housing Scheme 2014, Housing Scheme 2017, ONHS 2019, Special Housing Scheme 2021, FCFS 2022, Diwali Special Housing Scheme 2023, Diwali Special Housing Scheme 2023 (e-Auction), Diwali Special Housing Scheme 2023 (FCFS), Sasta Ghar Housing Scheme 2024, Sabka Ghar Awaas Yojana 2025.
c. Loknayakpuram (pkt. E)	2022	Diwali Special Housing Scheme 2023 (e-Auction) & Diwali Special Housing Scheme 2023 (FCFS)	Housing Scheme 2017, ONHS 2019, Special Housing Scheme 2021, FCFS 2022, Diwali Special Housing Scheme 2023, Diwali Special Housing Scheme 2023 (e-Auction), Diwali Special Housing Scheme 2023 (FCFS), Sasta Ghar Housing Scheme 2024, Sabka Ghar Awaas Yojana 2025.
d. Narela Sec. G-8 (pkt.3)	2014	DDA Housing Scheme 2014	Housing Scheme 2014, Housing Scheme 2017, ONHS 2019, Housing Scheme 2019, Special Housing Scheme 2021, FCFS 2022, FCFS PHASE IV, Diwali Special Housing Scheme 2023, Sasta Ghar Housing Scheme 2024, Madhyam Vargiya Housing Scheme 2024, Sabka Ghar Awaas Yojana 2025, Shramik Awaas Yojana 2025.
e. Narela Sec. G-7 (pkt.4)	2017	DDA Housing Scheme 2019	
f. Narela Sec. G-7 (pkt.5)	2017	DDA Housing Scheme 2019	
g. Narela Sec. G-7 (pkt.6)	2020	Diwali Special Housing Scheme 2023 (FCFS)	
h. Narela Sec. G-7 (pkt.7)	2020	Diwali Special Housing Scheme 2023 (FCFS)	
i. Narela Sec. G-7 (pkt.11)	2020	Diwali Special Housing Scheme 2023 (FCFS)	
j. Narela Sec. G-2/G-6 (pkt.1, 3,4,5,6),	2017	DDA Special Housing Scheme 2023 (FCFS)	
k. Narela Sec. G-2/G-6 (pkt.2)	2014	DDA Housing Scheme 2014	
l. Narela (pkt. 3,4,7,14 Sec. A1 to A4)	2023	DDA Special Housing Scheme 2023 (FCFS )	
m. Narela (pkt. 1A)	2019	Housing Scheme 2019	

Sec. A1 to A4)			
n. Narela (pkt. 1B Sec. 1 to A4)	2019	Housing Scheme 2019	
o. Narela (pkt. 1C Sec. 1 to A4)	2020	Housing Scheme 2019	